

**ATTENDANCE-CUM-ORDER SHEET OF HEARING**

**NATIONAL COMPANY LAW TRIBUNAL  
GUWAHATI BENCH**

T.P.No.01/433/GB/2017  
(C.P.No.08 of 2015)

Madhusudan Mandal ... Petitioner

-Versus-

Apposite Benefit Society Limited ... Respondents

**Present:** Hon'ble Mr Justice P K Saikia, Member(J)

**Date of Order:** 31<sup>st</sup> March 2017

Name of the Company	Apposite Benefit Society Limited		
Under Section	7		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

**ORDER**

None of the parties appeared before this court today.

3. List this matter on 19.04.2017.

Member (Judicial)  
National Company Law Tribunal,  
Guwahati Bench,  
Guwahati.

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